

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- †1881
TO BE ANSWERED ON- 14/03/2022

SCHEMES IN TRIBAL AREAS

†1881. SHRI GAJENDRA SINGH PATEL:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the names of the proposed new schemes in tribal dominated areas of Madhya Pradesh;
- (b) the locations where food park Scheme is being implemented along with the locations where food parks are proposed to be set up and the details thereof;
- (c) the details of the locations in Madhya Pradesh where banks are proposed to be set up under Van Dhan scheme; and
- (d) the details of the various schemes of tribal region being implemented in Khargone Barwani Parliamentary Constituency?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a) Ministry of Tribal Affairs has revamped the existing Scheme of 'Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) with nomenclature 'Pradhan Mantri Adi Adarsh Gram Yojna (PMAAGY)', which aims at transforming 36428 villages with significant tribal population having at least 50% tribal population and 500 STs including that of Madhya Pradesh into model village (Adarsh Gram) in a span of five years. The scheme envisages to mitigate gaps in various sectors of development including health and economic well being. A total of 7303 villages have been identified for implementation of PMAAGY in the State of Madhya Pradesh during next five years.

Ministry has also rationalized the existing schemes relating to livelihood namely " Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP and "Institutional Support for Marketing Development and Marketing of Tribal Products" and decided to implement 'Pradhan Mantri Janjatiya Vikas Mission (PMJVM)'. The Scheme PMJVM has the vision to strengthen tribal entrepreneurship initiatives and to facilitate livelihood opportunities by promoting more efficient, equitable, self-managed, optimum use of natural resources, Agri / NTFP / Non-farm enterprises across States and UTs having notified STs including Madhya Pradesh.

(b) As informed by Tribal Cooperative Marketing Development Federation of India Limited (TRIFED), that currently two tertiary Food processing units are being set up in Jagdalpur, Chhattisgarh & Raigad, Maharashtra in convergence with Ministry of Food Processing Industries (MOFPI) and NSTFDC.

(c) As informed by TRIFED, there is no provision for setting up of banks under van dhan programme.

(d) In the Khargone Parliamentary Constituency (PC code 320), 846 villages have been identified pertaining to Khargone and Barwani districts for implementation of PMAAGY. Setting up of Van Dhan Vikas Kendra under PMJVM scheme is demand driven subject to availability of funds.
